

ITEM NO.9

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

HARI SHANKAR NATH TIWARI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.86706/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86707/2021-EXEMPTION FROM FILING O.T. and IA No.86708/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No. 116419/2021 - EXEMPTION FROM FILING O.T. and IA No. 116418/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 20938-20941/2021 (XI)

(With IA No. 84928/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 116428/2021 - EXEMPTION FROM FILING O.T. and IA No. 84931/2021 - EXEMPTION FROM FILING O.T. and IA No. 116427/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 84932/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11261-11262/2021 (XI)

(With IA No. 86633/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 117582/2021 - EXEMPTION FROM FILING O.T. and IA No. 86634/2021 - EXEMPTION FROM FILING O.T. and IA No. 117581/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 86635/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11277-11280/2021 (XI)

(With IA No. 86792/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 117526/2021 - EXEMPTION FROM FILING O.T. and IA No. 87402/2021 - EXEMPTION FROM FILING O.T. and IA No. 86793/2021 - EXEMPTION FROM FILING O.T. and IA No. 117523/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 87401/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 86795/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 12-04-2022 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY**

For Petitioner(s)

**Mr. Huzefa A. Ahemadi, Sr. Adv.
Mr. Anupam Lal Das, Sr. Adv.
Mr. Rajat Singh, AOR
Mr. Apoorva Tewari, Adv.
Mr. Samarth Mohanty, Adv.
Mr. Anirudh Singh, Adv.
Mr. Krishanu Barua, Adv.
Ms. Aurica Bhattacharya, Adv.**

Mr. Rahul Pratap, AOR

For Respondent(s)

**Mr. Amit Bose, Sr. Adv.
Mr. Bheem Singh Dabla, Adv.
Mr. M. A. Chinnasamy, AOR
Ms. C. Rubavathi, Adv.
Ms. M. Veera Ragavan, Adv.
Mr. C. Raghavendren, Adv.
Mr. P. Rajaram, Adv.**

**Mr. V. K. Shukla, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Arun Kumar Singh, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

**Service is incomplete on some of the respondents.
Petitioners to take steps.**

List the matters in the last week of July, 2022.

**(NIDHI AHUJA)
AR-cum-PS**

**(RENU KAPOOR)
BRANCH OFFICER**